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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 125/252/HDB/2017
NAME OF THE COMPANY	Read Abroad Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Read Abroad Consultants Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

ORDER

None appeared for both the parties, issue notice to the ROC.

Post the case on 15-11-2017.

Hyd

MEMBER (Judl)